

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 10-07-2025 To 10-07-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CPAN	1140/2025	SHANKAR BALA Mobile:9382373435	SAMRAT CHAKRABORTY	08-08-2025	INCOMPLETE ADDRESS OF CONTEMNOR WRITTEN ON PETITION
2	CPAN	1242/2025	ANIRUDRA JANA AND ORS Mobile:9836950069 Email:ADVISHITARAUT@GMAIL.COM	TUHIN SUBHRA RAUT	08-08-2025	1. NO ORDER PHOTOCOPY ATTACHED ALONG WITH SYNOPSIS. 2. LISTING DATE NOT MENTIONED ON PRESENTATION FORM.
3	CPAN	1243/2025	KISHOR MANDAL Email:HINDRANIL444@GMAIL.COM	INDRANIL HALDER	08-08-2025	1. NO ORDER PHOTOCOPY ATTACHED ALONG WITH SYNOPSIS AND LIST OF DATES. 2.WANT OF BENCH ID
4	CPAN	1248/2025	JWL KOVIS INDIA PRIVATE LIMITED AND ANR Mobile:9831170402 Email:SNEHASISH@SJALANCO.IN	SNEHASISH SEN	08-08-2025	NO SYNOPSIS , LIST OF DATES, ORDER PHOTOCOPY ATTACHED WITH PETITIONER
5	CPAN	1257/2025	HARISH KUMAR AGARWAL AND ORS Mobile:9831050430 Email:ARKODEB@GMAIL.COM	ARKODEB SINHA	08-08-2025	ORDER PHOTOCOPY NOT ATTACHED WITH SYNOPSIS
6	CRM (A)	2446/2025	RAJKUMAR MISHRA Mobile:9051629465 Email:ADVVIVEKTRIPATHI465@GMAIL.COM	VIVEK KUMAR TRIPATHI	06-08-2025	1) ... IN THE TRIAL COURT FOR ANTICIPATORY BAIL MOVE OR NOT... MENTION AT PARAGRAPH ONE...
7	CRM (A)	2447/2025	BHABESH CHANDRA DAS @ KAMESWAR DAS Mobile:9874210030 Email:JEENIARUDRA6078@GMAIL.COM	JEENIA RUDRA	05-08-2025	1) ... LOWER COURT REJECTION ORDER COPY IS ILLEGIBLE (CMC NO.)
8	CRM (A)	2448/2025	ALAMIN MOLLA AND ANR Mobile:7980597731 Email:SOEWEL4U@GMAIL.COM	SOEWEL BHATTACHARYA	06-08-2025	1) ... VIOLATION OF ORDER DATED 18-04-2022 IN CRA (DB) 29/2022. (NEED CORRECTION AND ALSO ATTACH IN ENVELOPE)
9	CRM (A)	2449/2025	SOFIKUL ALAM @ SAFIKUL SK AND ORS. Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	04-08-2025	1) ... BNSS SECTION WRONG FOR A-BAIL AT WHOLE PETITION... 2).. C.M.C NUMER NOT MATCH WITH LAST REJECTION ORDER AT PARAGRAPH ONE...
10	CRM (A)	2457/2025	SOMNATH BERA	BHASKAR HUTAIT	31-07-2025	WRONG CRIMINAL MISC. CASE NO.

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			Mobile:9830809638 Email:BHASKARHUTAIT@GMAIL.COM			DATED(15.05.2025), HAS BEEN WRITTEN IN 1ST PARA OF THE PETITION.
11	CRM (A)	2458/2025	MASU SK @ MASIDUL SEIKH AND ORS. Mobile:7003399122 Email:ADVMOKARAM@GMAIL.COM	MOKARAM HOSSAIN	31-07-2025	MENTION CRIMINAL MISC CASE. REJECTION IN 1ST PARA, WHICH HAS BEEN ANNEXURE IN PAGE 9.
12	CRM (A)	2460/2025	TANOJ KUMAR @ TANUJ KANDU @ TANOJ KUNDU AND ANR. Mobile:8240113039 Email:ADITYA0044567@GMAIL.COM	ADITYA BIKRAM MAHATA	31-07-2025	WRONG DETIALS HAVE BEEN MENTIONED IN AFFIDAVIT PAGE PARA NO. 1.
13	CRM (A)	2461/2025	AMIRUL ISLAM MONDAL @ AMINUL MONDAL @ AMIRUL ISLAM @ AMRUL ISLAM MONDAL AND ORS. Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	31-07-2025	1. WRONG BNSS SECTION HAS BEEN WRITTEN IN 1ST PARA. 2. NEED CLARIFICATION REGARDING 1ST PARA REJECTION ORDER.
14	CRM (A)	2462/2025	CHANDAN MUKHERJEE AND ANR. Mobile:9831636605 Email:NCDEY.ADV@GMAIL.COM	NIBEDITA CHANDAN DEY	31-07-2025	1.CRM (A) NO. MENTIONED IN THE 1ST PARA DOES NOT MATCH WITH THE ORDER COPY. 2. NEED CLARIFICATION REGARDING 1ST PARA.
15	CRM (A)	2466/2025	SK HABIB AL RASHID Mobile:9836683989 Email:AMALSAMANTAHC@GMAIL.COM	AMAL KRISHNA SAMANTA	31-07-2025	TAG REPORT UPTO ITEM DELIVERED IS NEEDED FOR THE PETITIONER NO 2.
16	CRM(M)	1042/2025	SAJAHAN CHITRAKAR Mobile:9062063123 Email:ADV.AFREENBEGUM@GMAIL.COM	AFREEN BEGUM	31-07-2025	WRONG SESSIONS CASE NUMBER IN PAGES 1,3 AND 8 OF THE PETITION.
17	CRM(M)	1046/2025	HUSAIN MD @ HUSSAIN MD Mobile:9830552878 Email:DILIP.MAITI.KOL@GMAIL.COM	DILIP KUMAR MAITI	31-07-2025	1.VIOLATION OF THE ORDER DATED 18/04/2022 IN CRA(DB) 29/2022. 2. CONTENT OF THE ENVELOPE HAS NOT BEEN WRITTEN. 3. SIGNATURE OF THE ADVOCATE IS ABSENT ON THE ENVELOPE.
18	CRM(M)	1050/2025	YOUNUS SK Mobile:8335815597 Email:MOUCHATT3@GMAIL.COM	MAITRAYEE CHATTERJEE	31-07-2025	INSTEAD OF ATTACHING THE ORDER DATED 06/02/2024, AN ORDER DATED 20/06/2025 HAS BEEN ATTACHED.
19	CRM(M)	1051/2025	BIKI SK @ KHAN @ HAIDER NAWAJ KHAN Mobile:9831631602 Email:PRATEEP.BERA@GMAIL.COM	PRATEEP BERA	31-07-2025	IMPUGNED ORDER DATE SEEMS TO BE WRONG.

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20	CRM(M)	1052/2025	PANKAJ SAH Mobile:9836458027 Email:DIPANKARGUHAM1970@GMAIL.COM	DIPANKAR GUHA	31-07-2025	PREVIOUS BAIL APPLICATION BEING CRM(DB) 3785/2024 HAS NOT BEEN MENTIONED IN THE FIRST PARAGRAPH.
21	CRM(M)	1053/2025	SAMPA GHARA Mobile:9051287382 Email:MONDALSANDIP571@GMAIL.COM	SANDIP KUMAR MONDAL	31-07-2025	VIOLATION OF THE ORDER DATED 18/04/2022 IN CRA(DB) 29/2022 .
22	CRM(M)	1055/2025	LALU SEN @ RAHUL SEN @ RAHUL KUMAR Mobile:9330171538 Email:RIYAJHAPRI@GMAIL.COM	RIYA JHAPRI	31-07-2025	CASE TYPE OF THE CONCERNED CASE IN PAGES 1 AND 7 ARE DIFFERENT FROM THAT OF THE CERTIFIED COPY.
23	CRM(M)	1056/2025	ASIT DUTTA Mobile:9903544330 Email:DHANANJAYBANERJEE@GMAIL.COM	DHANANJAY BANERJEE	31-07-2025	CERTIFIED COPY OF THE IMPUGNED ORDER IS ILLEGIBLE.
24	CRM (NDPS)	866/2025	BHIM BISWAS Mobile:9832242509 Email:KARABIROY@YAHOO.CO.IN	KARABI ROY	31-07-2025	CLARIFICATION NEEDED REGARDING THE P.S. CASE NUMBER MENTIONED IN THE FIRST PARAGRAPH.
25	CRM (NDPS)	867/2025	MIR KASEM MONDAL AND ORS. Mobile:7044063766 Email:SUMANTADAS505@GMAIL.COM	SUMANTA DAS	31-07-2025	IMPUGNED ORDER DATE MENTIONED IN THE FIRST PARAGRAPH SEEMS TO BE WRONG.
26	CRR	2962/2025	ASHIM CHATTERJEE Mobile:9007510101 Email:ARITRABHATTACHARYA11@GMAIL.COM	ARITRA BHATTACHARYA	31-07-2025	VIOLATION OF ORDER DATED 18/04/2022 IN CRA (DB) 29/2022
27	CRR	2972/2025	SOUMEN GHOSH AND ANOTHER Mobile:8967125588 Email:ADV.PURNANKAR77@GMAIL.COM	PURNANKAR BISWAS	08-08-2025	CLARIFICATION NEEDED OF THIS PETITION
28	CRR	2999/2025	ANKIT KUMAR BURNWAL AND ANOTHER Mobile:9748365800 Email:INDRADIP.DAS@RDLEGAL.IN	INDRADIP DAS	31-07-2025	VICTIM SHOULD BE MADE PARTY AND SINGNATURE OF THE ADV IS MISSING IN THE ENVELOPE.
29	CRR	3002/2025	MONALISA PARVEEN Mobile:9830015756 Email:SURAJITBASU2014@GMAIL.COM	SURAJIT BASU	31-07-2025	CRAN APPLICATION IS NEEDED, AS FILING IS DONE BEYOND THE LIMITATION, AND NAME OF PET IN THE CAUSE TITLE IS NOT MATCHING WITH SAME IN AFFIDAVIT AND SIGNATURE OF DEPONENT.
30	CRR	3005/2025	MUJIBAR RAHAMAN @ MD. MOSARAF ALI AND OTHERS	KIRON SK.	31-07-2025	VIOLATION OF ORDER DATED

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			Mobile:7047619989 Email:KIRONSK0201@GMAIL.COM			18-04-2022 IN CRA (DB) 29/2022
31	FAT	291/2025	SANTI SINGH AND ANR Mobile:9674657036 Email:VISHAL22101999@GMAIL.COM	VISHAL MALLICK	08-08-2025	WRONG NOMENCLATURE WRITTEN ON FILE
32	RVW	211/2025	TAPAS DUTTA Mobile:8420559489 Email:ADVMRITUNJOY20@GMAIL.COM	MRITUNJOY HALDER	08-08-2025	SYNOPSIS, LIST OF DATED, ORDER PHOTOCOPY NOT ATTACHED WITH PETITION
33	RVW	215/2025	ACHINTYA SAHU Mobile:9432065664	CHANDAN MISRA	08-08-2025	HAND WRITTEN ORDER COPY
34	SAT	157/2025	SUCHITRA MODAK AND ORS Mobile:9732503783	MASUD MALLIK	11-08-2025	1. X/C OF IMPUGNED ORDER IS TO BE TAGGED AFTER FORM A. 2. ONLY JUDGEMENT OF T.A 33/2022 IS TAGGED.
35	WPA	15274/2025	ASHISH MAHANTY AND ORS. Mobile:8017557817 Email:ADITYASEN2407@GMAIL.COM	ADITYA SEN	08-08-2025	LISTING DATE FALLS ON SUNDAY
36	WPA	15291/2025	SUSHANTA BHANDARY Mobile:9830420018 Email:SBHATTACHARYA2010@REDIFFMAIL.COM	SOUNAK MANDAL	09-08-2025	ADV. SIGN NEED AT ZERO PAGE
37	WPA	15295/2025	SUPRIYA MAYRA AND ANR. Mobile:9830198096 Email:SUPRATICK.SYAMAL@GMAIL.COM	SUPRATICK SYAMAL	09-08-2025	CJ ADDRESSING WRONG
38	WPA	15334/2025	FALGUNI ROY Mobile:7595022178 Email:ABIRA1211197921@GMAIL.COM	ABIRA BHATTACHARJEE	08-08-2025	COURT NO AND JUDGES NAME WRONG
39	WPA	15335/2025	SAGARI NASKAR Mobile:7595022178 Email:ABIRA12111979@GMAIL.COM	ABIRA BHATTACHARJEE	08-08-2025	COURT NO AND JUDGES NAME WRONG
40	WPA	15338/2025	THE GENERAL MANAGER, UCO BANK AND ANR. Mobile:7980538363 Email:MANIKAROY29@YAHOO.COM	MANIKA ROY	09-08-2025	CJ ADDRESSING WRONG
41	WPA	15389/2025	TAHMINA KHATOON Mobile:9007016757 Email:SONAKUNDU15@GMAIL.COM	SONA KUNDU	08-08-2025	SHORT LIST OF DATES PAGE MISSING
42	WPA	15390/2025	NANDITA GHOSH	SUBHAJIT PANJA	08-08-2025	PETITIONER PIN NO MISSING

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			Mobile:9073228588			
43	WPA	15394/2025	BARUN KUMAR CHOWDHURY Mobile:6289766406 Email:NAGARKADEB@GMAIL.COM	ARKADEB NAG	08-08-2025	RESPONDENT 1 STATE MISSING
44	WPA	15398/2025	SUVADEEP MAJUMDER Mobile:7278306360 Email:MAINAKBISWAS2015@GMAIL.COM	MAINAK BISWAS	09-08-2025	PAGE 4 COMMISSIONER SIGN, MISSING
45	WPA	15402/2025	GOURI SHANKAR ROUT Mobile:9830168776 Email:NIRAJGUPTA2003@GMAIL.COM	NIRAJ GUPTA	08-08-2025	PETITIONER SIGN SPELLING MISMATCH WITH THAT IN VOKA
46	WPA	15405/2025	BHARATI GHOSH Mobile:9674063626 Email:SURANJANA@SAMYAKATTORNEYS.COM	SURANJANA CHATTERJEE	08-08-2025	INITIAL PAGES NOT IN PROPER ORDER
47	WPA	15406/2025	THE BIREN ROY TRUST Mobile:9836622273 Email:SHANKHA.MAITI@GMAIL.COM	SHANKHA MAITY	08-08-2025	ADV SIGNATURE MISSING IN 0 PAGE
48	WPA	15447/2025	MD MUMTAZ Mobile:9123845860 Email:SANANDABHATTACHARYYALLB@GMAIL.COM	SANANDA BHATTACHARYYA	08-08-2025	RESPONDENT 6 TO 9 ADDRESS MISSING
49	WPA	15497/2025	NANDINI BISWAS AND ORS. Mobile:9830656205 Email:UDAYC638@GMAIL.COM	SUMAN SANKAR CHATTERJEE	08-08-2025	INITIALPAGES NOT IN PROPER ORDER
50	WPA	15522/2025	TANOJ KUMAR @ TANUJ KANDU @ TANOJ KUNDU AND ANR. Mobile:8240113039 Email:ADITYA0044567@GMAIL.COM	ADITYA BIKRAM MAHATA	08-08-2025	PETITIONER NAME MISMATCH IN AFFIDAVIT,SUBJECT CATEGORY CODE WRONG
51	WPA(P)	269/2025	SANTOSH ROY AND ORS Mobile:9831686713 Email:SUKHENDUMUKHERJI2@GMAIL.COM	SUKHENDU BIKASH MUKHERJEE	08-08-2025	1. COURT NO. DOES NOT TALLY WITH TALLY WITH DETERMINATION OF HONBLE JUDGES